

Fourteenth Loksabha

**Session : 9**

**Date : 08-12-2006**

**Participants :** [Chavda Shri Harisinh](#), [Virendra Kumar Shri](#), [Malhotra Prof. Vijay Kumar](#), [Radhakrishnan Shri Varkala](#), [Singh Shri Ganesh](#), [Dasmunsi Shri Priya Ranjan](#), [Nahata Smt. P. Jaya Prada](#), [Budholiya Shri Rajnarayan](#), [Thomas Shri P.C.](#), [Gadhavi Shri Pushpdan Shambhudan](#), [Verma Shri Ravi Prakash](#), [Dasmunsi Shri Priya Ranjan](#)

an>

Title : The Minister of Parliamentary Affairs made a statement regarding Government Business for the week commencing the 11<sup>th</sup> December, 2006 and submission made by members.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): With your permission, I rise to announce that Government Business during the week commencing Monday, the 11<sup>th</sup> December, 2006 will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion and voting on the following Demands and introduction, consideration and passing of the related Appropriation Bills:-
  - (a) Supplementary Demands for Grants (General) for 2006-07; and
  - (b) Demands for Excess Grants (General) for 2004-05.
3. Consideration and passing of the English and Foreign Languages University Bill, 2006, as passed by Rajya Sabha.
4. Consideration and passing of the Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 2006.
5. Consideration and passing of the following Bills, after they are passed by Rajya Sabha:-
  - (a) The Sikkim University Bill, 2006
  - (b) The Tripura University Bill, 2006
  - (c) The Rajiv Gandhi University Bill, 2006

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, next week is the last week of this Session. अगले हफ्ते वूमैन रिजर्वेशन बिल लाएंगे या नहीं?

MR. SPEAKER: It is for him to respond.

SHRI PRIYA RANJAN DASMUNSI: Sir, I am reporting the Bills and other businesses for which time has been allotted by the BAC. If there are any other important Bills, I will inform the House immediately.

Please do not get worried; all the businesses of our UPA Government shall be transacted.  
[\[MSOffice16\]](#)

SHRI P.C. THOMAS (MUVATTUPUZHA): The following items may please be included in next week's agenda.

- (i) The need to treat Sabarimala, a great pilgrimage in Kerala where lakhs of pilgrims are going every year from all over the nation and abroad as an international pilgrimage centre and to allot sufficient funds from the Centre for improving the infrastructure thereto. The satellite pilgrimage centres of this centre, like Erumeli, Ranni, Pathanamthitta, Chottanikkara, etc. are also to be improved by allotting special funds from the Centre.
- (ii) The need to have a legislation against slander and spread of false and fictitious stories against religions and religious practices. In secular India, where anyone can practice one's own faith and religion, efforts to scandalize such practices directly or indirectly should be banned by law.

SHRIMATI JAYAPRADA (RAMPUR): I wish to submit that the following items may be included in the next week's agenda:-

1. Need to provide loans on easy terms to Self Help Groups irrespective of their grade.
2. Need to bring suitable legislation to protect NRI marriages.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): I request the hon. Speaker to include the following items in the next week's agenda.

1. The rural agricultural debt accumulated in the nation being the main reason for committal of suicide of farmers in the country, this is a serious issue; this may be included in the next week's agenda.
2. The recent by-elections have conclusively proved the necessity of electoral reforms. This may be included in the next week's agenda.

श्री हरिसिंह चावड़ा (बनासकांठा): अध्यक्ष महोदय, मैं आपके माध्यम से माननीय संसदीय कार्य मंत्री जी से निवेदन करना चाहता हूँ कि निम्नलिखित विषयों को अगले सप्ताह की कार्यसूची में शामिल करें :-

1. उत्तर गुजरात के अत्यन्त पिछड़े क्षेत्र बनासकांठा में भीण पेयजल समस्या, बढ़ते मरुस्थल को रोकने, गरीबी उन्मूलन एवं गरीब लोगों के आवास निर्माण हेतु केन्द्र स्तर पर विशेष पैकेज जारी किए जाने का कार्य,
2. पिछले साल सरसों की खरीद में हुई अनियमितताओं की जांच एवं इस वर्ष सरसों के अधिक उत्पादन होने के कारण न्यूनतम समर्थन मूल्य पर अधिक से अधिक किसानों से सरसों की खरीद का कार्य.

SHRI P.S. GADHAVI (KUTCH): The following items may please be included in the next week's agenda.

- (i) Regarding amendment or relaxation in the guidelines/norms of Pradhan Mantri Gramin Sadak Yojana (PMGSY).
- (ii) Cost of gas to be linked to distance of delivery.

MD. SALIM (CALCUTTA – NORTH EAST): Sir, I am on a point of order. There is the question of propriety of the House.

MR. SPEAKER: What is that?

MD. SALIM : We are taking up item no. 15, about next week's agenda of the House. Hon. Minister of Parliamentary Affairs made the statement pertaining to that and the hon. Members are making their submissions. The hon. Minister is not present and it is the question of propriety of the House.

MR. SPEAKER: Hon. Minister of State is present here. He is very competent. Otherwise, it would have been better, had that Minister been present, but I cannot say that it is an impropriety.

श्री रवि प्रकाश वर्मा (खीरी): अध्यक्ष महोदय, मैं आपके माध्यम से माननीय संसदीय कार्य मंत्री महोदय से अनुरोध करना चाहता हूँ कि अगले सप्ताह की कार्यसूची में निम्नलिखित विषयों को चर्चा हेतु शामिल किया जाए:-

1. भारत सरकार का सर्वशिक्षा अभियान अपने तमाम दावों के बावजूद लक्ष्य पूर्ति में असफल रहा है। यह सी.ए.जी. की रिपोर्ट 15/2006 से स्पष्ट है। अतः इस पर चर्चा ;
2. भारतवा में जैविक खेती का विस्तार हो रहा है। अतः उपभोक्ताओं के हितों की रक्षा के लिए, निर्यात संवर्धन के लिए एवं गुणवत्ता नियंत्रण के लिए इन विषयों पर संसद के माध्यम से कानून बनाए जाने की आवश्यकता।[MSOffice17]

**श्री गणेश सिंह (सतना):**महोदय, अगले सप्ताह की कार्यसूची में निम्नलिखित मुद्दों को जोड़ा जाए:

1. सतना जिले में सन् 1940 से पेट्रोलियम डिपो स्थापित था, जिसे इण्डियन ऑयल ने बन्द कर दिया है, अब सतना सहित 5 अन्य जिलों को सागर (350किलोमीटर) तथा जबलपुर (250 किलोमीटर) दूरी से तेल की आपूर्ति टैंकरों से की जा रही है, जिससे भयंकर मिलावट सम्भावित रहती है।

2. राष्ट्रीय राजमार्ग सात पर मैहर शहरमें रेलवे क्रॉसिंग पर ओवरब्रिज बनाये जाने की स्वीकृति दी जाये।

**श्री राजनरायन बुधौलिया (हमीरपुर, उ.प्र.):**महोदय, कृपया अगले सप्ताह की कार्यसूची में निम्नलिखित मुद्दों को जोड़ा जाए:

1. भेड़ी जनपद हमीरपुर, पथरैंटा जनपद जालौन, उत्तर प्रदेश राजमार्ग पर बेतवा नदी पर पुल निर्माण में वन विभाग द्वारा अचानक अवरोध पैदा करने के कारण पुल का निर्माण कार्य रुका हुआ है। वन विभाग के अवरोध को तुरन्त दूर करने की आवश्यकता है।

2. उत्तर प्रदेश के अति पिछड़े क्षेत्र बुन्देलखण्ड को विदर्भ की भांति विशेष आर्थिक पैकेज दिये जाने की तुरन्त आवश्यकता है।

**श्री वीरेन्द्र कुमार (सागर):**महोदय, अगले सप्ताह की कार्यसूची में निम्नलिखित विषयों को सम्मिलित किया जाए:

1. डॉ. सर हरी सिंह गौर विश्वविद्यालय, सागर को केन्द्रीय विश्वविद्यालय बनाने हेतु आने वाले बजट में स्वीकृति दिलाने हेतु व्यवस्था की जाये।

2. बीना रिफाइनरी में कार्य प्रारम्भ हो गया है, उसके निर्माण कार्य में लगने वाले तकनीकी कर्मचारियों एवं मजदूरों में स्थानीय शिक्षित युवाओं को तथा मजदूरों को अधिकाधिक रोजगार के अवसर उपलब्ध कराये जायें।

---